

## **BUSINESS ADVISORY COMMITTEE**

(Thirteenth Lok Sabha)

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### **FORTY-SIXTH REPORT**

(Presented on 19.02.2003)

The Business Advisory Committee held a sitting on Tuesday, the 18<sup>th</sup> February, 2003.

2. The Committee recommend the allocation of time to the following items of business as shown against each: -

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|--|--|
| (1) Discussion on the Statutory Resolution seeking disapproval of the Customs Tariff (Amendment) Ordinance, 2003.            | 2 hours  |
| (2) The Customs Tariff (Amendment) Bill, 2003.<br>( <u>Replacing the Ordinance</u> )<br>( <u>Consideration and passing</u> ) |  |
| (3) Discussion on the Motion of Thanks on the President's Address.   | 10 hours<br>(To be taken up on Monday, the 24 <sup>th</sup> and Tuesday, the 25 <sup>th</sup> February, 2003.<br>Prime Minister may reply on Thursday, the 27 <sup>th</sup> February, 2003 after Question Hour.) |

P.T.O.

3. The Committee also recommend that discussions under rule 193 on the following subjects may be held on the dates indicated against each:-

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|-----|---|--|
| (1) | Regarding threat to International peace due to mounting tension between U.S.A. and Iraq | May be taken up on Wednesday, the 19 <sup>th</sup> February, 2003. at 2 P.M  |
| (2) | Ayodhya issue   | May be taken up on Wednesday, the 26 <sup>th</sup> February, 2003 after presentation of Railway Budget for the year 2003-2004 and to be completed on the same day. |

**NEW DELHI;**  
February 18, 2003  
Magha 29, 1924 (Saka)

**MANOHAR JOSHI**  
**Chairman**  
**Business Advisory Committee**